

THE HIGH COURT OF MANIPUR  
AT IMPHAL

**NOTIFICATION**

Imphal, the 12<sup>th</sup> October, 2017

No. HCM/MJS/T-1/92-Estt./ 714 23 Smt. Masana Evangeline Panmei, Civil Judge (Jr. Divn.)/Judicial Magistrate First Class, Imphal West-II is transferred and posted as Civil Judge (Jr. Divn.)/Judicial Magistrate First Class, Bishnupur. She will also be in charge of the office and the court of the Chief Judicial Magistrate, Bishnupur until further orders.

Smt. Masana Evangeline Panmei shall hand over charge of her office to Km. A. Tarunakumari Devi, Civil Judge (Jr. Divn.)/Judicial Magistrate First Class, Imphal West-I and shall take charge of her new court and office from Shri Letkho Kipgen, Chief Judicial Magistrate/Civil Judge (Sr. Divn.), Churachandpur [(i/c Civil Judge (Jr. Divn.)/Judicial Magistrate First Class, Bishnupur and Chief Judicial Magistrate, Bishnupur].

No. HCM/MJS/T-1/92-Estt./ Shri Y. Somorjit Singh, Civil Judge (Sr. Divn.), Imphal East shall be in charge of the office and the court of Civil Judge (Sr. Divn.), Bishnupur in addition to his normal duties until further orders and he shall take charge of the new court and office from Shri Letkho Kipgen, Civil Judge (Sr. Divn.), Churachandpur [i/c Civil Judge (Sr. Divn.), Bishnupur].

**The process of handing over and taking over of charges is to be completed within a period of 1 (one) week from today.**

By Order etc.,

Sd/-

**(A. Guneshwar Sharma)**  
**REGISTRAR GENERAL**  
**HIGH COURT OF MANIPUR**  
Imphal, the 12<sup>th</sup> October, 2017

Endt. No. HCM/MJS/T-1/92-Estt./ 714 24- 46

Copy to:

1. The Accountant General (A&E), Manipur, Imphal.
2. The Secretary (Law), Government of Manipur.
3. All the District & Sessions Judges, Manipur.
4. The Presiding Officer, MACT/Revenue Tribunal, Manipur.
5. The Judge, Special Court (ND&PS), Manipur.
6. All the Judges, Family Courts, Manipur.
7. Member Secretary, MASLSA.
8. The Registrar/Registrar (Vigilance)/(Admn./PM&P), High Court of Manipur.
9. The Addl. Sessions Judge (FTC) for Crimes against Women, Manipur.
10. The Addl. District & Sessions Judge (FTC), Manipur East/Manipur West.
11. The Joint Registrar (Judl. & Bench)/(Admn./PM&P), High Court of Manipur.
- ✓ 12. The CPC; High Court of Manipur
  - With a request to upload this Notification in the official website.
13. The Chief Judicial Magistrates/Civil Judges (Sr. Divn.), Churachandpur/Bishnupur.
14. The Civil Judge (Sr. Divn.), Imphal East.
15. The JMFC/Civil Judge (Jr. Divn.), Imphal West-I/II.
16. The Deputy Registrar (Judl.)/(Accounts/Planning)/(Admn./PM&P), High Court of Manipur.
17. The Director, Printing & Stationery Department, Government of Manipur
  - With a request to publish the notification in the Gazette and to send 10 extra copies to the High Court of Manipur.



18. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
19. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
20. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
21. The Superintendent Estt.-II, High Court of Manipur.
22. Persons concerned.
23. The concerned File/Guard File/Notice Board.

*A. Gunderson Rame*  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR